

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.


Monthly statement regarding Pendency & Disposal report for the month of January, 2020.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	139	12	80	8	0	0	219	20
Addl. District & sessions Judge kailashahar, Unakoti District.	21	7	72	21	0	0	93	28
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	69	16	2	0	0	0	71	16
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	64	1	236	86	329	97	629	184
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	109	2	204	45	259	23	572	70
Judicial Magistrate 1 st Class- Cum- Civil Judge(Jr Division),Kailashahar, Unakoti Judicial District. (Court No.1)	45	1	141	20	63	24	249	45
Judicial Magistrate 2 nd Class- Cum-Civil Judge(Jr. Division),Kailashahar, Unakoti District. (Court No.2)	23	1	72	51	232	146	327	198

No. 1291

Dated, Kailashahar
The 7th Feb., 2020

Forwarded to the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for Necessary compliance.


07/02/2020
District & Sessions Judge
Unakoti District, Kailashahar.